# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

## RAJYA SABHA

### **UNSTARRED QUESTION NO -2690**

ANSWERED ON - 18/12/2024

#### COMPREHENSIVE REHABILITATION OF PERSONS ENGAGED IN BEGGARY

2690. # SHRI NARESH BANSAL

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government has any scheme for 'Comprehensive Rehabilitation of Persons Engaged in Beggary'; and
- (b) the various stages of implementation of 'Comprehensive Rehabilitation of Persons Engaged in Beggary'?

#### ANSWER

#### MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(DR. VIRENDRA KUMAR)

(a) & (b) Department of Social Justice and Empowerment implements the SMILE Sub Scheme 'Comprehensive Rehabilitation of Persons Engaged in the act of Begging', which has following stages of implementation: i) Survey/Identification, ii) Mobilization, iii) Rescue /Shelter Home, and iv) Comprehensive Rehabilitation/ Resettlement.

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